

topography. In case the goods line is utilised for passenger services, it would seriously affect coal loading and goods operation and is, therefore, not desirable.

Reservation Quota for S. T. in Northern Railway.

10271. SHRI BHEEKHABHAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Northern Railway has violated the reservation quota of Scheduled Tribes;

(b) whether it is a fact that no Scheduled Tribe Officer is available in Class I and II Services of that Zone;

(c) whether it is a fact that in the lowest category Class IV, no quota of Scheduled Tribe candidates has been filled up;

(d) the reasons for the shortfall; and

(e) whether it is a fact that no efforts have been made by the General Manager and DRMS to fill up the quota?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) No. There are 2 Scheduled Tribe Officers in Class I and 5 Scheduled Tribe Officers in Class II in Northern Railway.

(c) to (e). Every effort is made to fill the quota reserved for Scheduled Tribes but still adequate number of candidates from this community are not available in most of the areas served by the Northern Railway and hence there is shortfall. As a result of sustained efforts 99 Scheduled Tribes were recruited in Class IV in the year 1980.

सहायक सिगनल निरीक्षक

10272. श्री बया राम शाव्य : क्या रेल मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या सहायक सिगनल निरीक्षक, सहायक रेल पथ निरीक्षक, सहायक निर्माण निरीक्षक और सहायक बी० आई० के पदों के नाम से "सहायक" शब्द हटा कर इन पदों को सिगनल निरीक्षक, रेल पथ निरीक्षक, निर्माण निरीक्षक और बी० आई० के रूप क्रमशः ग्रेड I, II, III और IV में पुनः नया पदनाम दिया गया है ;

(ख) यदि हां, तो क्या सरकार का द्विचार सहायक स्टेशन मास्टर के पदनाम से भी सहायक शब्द हटाने का है ; और

(ग) रेलवे प्रशासन द्वारा ग्रेड I, II, III और IV के स्टेशन मास्टर्स/स्टेशन वैजिजरी के क्रमशः 425-640 रु०, 550-750 रुपए, 700-900 रु० तथा 840-1040 रुपए के वेतनमानों को मांग पर क्या कार्यवाही की जा रही है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन): (क) केवल 425-700 रुपए के संशोधित वेतनमान के सहायक सिगनल निरीक्षक के पदों का पदनाम बदलकर सिगनल निरीक्षक ग्रेड III किया गया है ।

(ख) किन्तुहाल ऐसा कोई प्रस्ताव नहीं है ।

(ग) ग्रेड I, II, III और IV के साथ स्टेशन मास्टर्स के पुनः पदनाम की मांग के बारे में उस समय विचार किया जाएगा जब परिवहन विभाग के कर्मचारियों के पदनाम बदलने के प्रश्न पर विचार किया जायेगा तो स्टेशन मास्टर्स के पदनाम के साथ ग्रेड I, II, III और IV लगाये जाने की मांग पर विचार किया जायेगा।

Transfer of Work relating to Manufacture of Drugs to the Ministry of Health and Family Welfare

10273. SHRI K. B. S. MANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to transfer all matters relating to manufacture, supply and pricing of drugs, including licensing and supervision over the drug industry to the Ministry of Health and Family Welfare;

(b) if not, the reasons therefor

(c) whether any action has been taken for efficient working of the Medical Store Depots; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). There is no such proposal before the Government.

(c) and (d). As stated in reply to Lok Sabha Unstarred Question No. 7799 answered on 16th April, 1981, a meeting of all the Deputy

Assistant Directors General (Medical Stores) of the Government Medical Store Depots was held recently. Action is under way to implement the decisions taken to improve the efficiency of the Depots.

Persons accompanying Minister found without Ticket

10274. PROF. MADHU DAN-DAVATE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that six persons who were accompanying a Deputy Minister from Uttar Pradesh by train in a first class compartment from Moradabad to Delhi were caught for travelling without ticket at Ghaziabad on 8th April, 1981 and were fined Rs. 500 each; and

(b) if so, whether Uttar Pradesh Government has been informed that the Ministers and their staff should set an example to other passengers by avoiding such malpractices?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Six persons were apprehended travelling without ticket in a first Class coach by 147 Up Moradabad Express in the course of a check conducted at Ghaziabad outer signal on 8-4-1981. They were produced before the Judicial Railway Magistrate and five of them were fined Rs. 500/- each and one person was fined Rs. 50/- in addition to Rs. 95/- recovered as railway dues. A total sum of Rs. 3,120/- was paid by them on the spot. The railway has no information that the party was accompanying any dignitary or a Minister.